THE HIGH COURT OF ORISSA, CUTTACK

OFFICE ORDER

No.III-39/2016	III-39/2016	1083	Dated	X	4	202	2
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In continuation to earlier Court's Office Order Nos. 248 dated 07.01.2022 and 403 dated 11.01.2022, it is hereby informed that the Joining date of the 157 newly selected Assistant Section Officers of the Court's Establishment is re-fixed to 14.02.2022.

Therefore, the 157 newly selected Assistant Section Officers are directed to join their new assignment on **14.02.2022 at 10.00 A.M.** with all documents as mentioned in the earlier Office Order No. 248 dated 07.01.2022 failing which the appointment shall be treated as cancelled.

By Order of the Chief Justice

Sd/- S.K. Mishra

Registrar (Judicial)

Memo No. 1084 (190) Date 02.02.2029

Copy forwarded to

- 1. Persons concerned.
- 2. Asst. Registrar-cum-Senior Secretary to Hon'ble the Chief Justice,
- 3. All Officers of the Court,
- 4. Bill Asst. (2 copies),
- 5. Supdt. (Accts. Misc.),
- 6. Asst.- in- charge of G.P.F.(PRAN),
- 7. Asst. in charge of Service Book for information and necessary action.

Special Officer (Special Cell)

Memo No. 1085 Date 09.03, 2022

Copy forwarded to the Superintendent, Computer Section for uploading the above office order in the High Court website.

Special Officer (Special Cell)